National Company Law Tribunal Allahabad Bench Allahabad

CP No. 88(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2016.

NAME OF THE COMPANY: M/s B. D. Mahajan & Sons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1. RAKESWMANAJON BIRIETER.

2.

Order dated 18,11.2016

CP No. 88(ND)/2013 M/s B.D.Mahajan & Sons Pvt. Ltd. &

Ors.

Shri Rakesh Mahajan the petitioner in person reported that the Principal Bench ordered to transfer of the connected matter to this Bench. Await records of CP 64 of 2013. Shri Saurabh Srivastava Learned Counsel for respondent is also present. List the matter on 22.12.2016.

List on 22.12.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P CHATURVEDI (Judicial Member)

Dated 18.11.2016